

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

NO.HC.VII-20/1999/1229/A

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Satyajit Khound,  
Special Judge, CBI, Assam,  
Additional Court No. 1, Chandmari, Guwahati.

Dated Guwahati the 14<sup>th</sup> February, 2023.

Sub: Earned Leave with station leave Permission.

Ref:- Your letter No. SPL/CBI/ESSTT/IV/21-2012/54-58/E, dtd. 09.02.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **5 (five) days Earned Leave w.e.f. 02.03.2023 to 06.03.2023 along with station leave permission from the evening of 01.03.2023 till the morning of 09.03.2023**(suffixing 07.03.2023 and 08.03.2023), has been granted, subject to your submission of duly filled in leave application in prescribed format and Leave Admissibility Report from the office of the Principal Accountant General (A&E), Assam, Guwahati.

Further, you are allowed to handover the Charge of your Court and office to Special Judge, CBI, Assam, Additional Court No. 2 and in his absence the Special Judge, CBI, Assam, Additional Court No. 3, Chandmari, Guwahati before proceeding on leave.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-20/1999/1230-1233/A, dated , 14-02-2023

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information and necessary action.
2. The Special Judge, CBI, Assam, Additional Court No. 2, Chandmari, Guwahati.
3. The Special Judge, CBI, Assam, Additional Court No. 3, Chandmari, Guwahati.
- ✓ 4. The Project Manager.

**JT. REGISTRAR (VIGILANCE)**